

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.208 - IA/254(AHM)2021
ITEM No.209 - IA/255(AHM)2021
ITEM No.210 - IA/304(AHM)2021
In
CP(IB) 503 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Huhtamaki PPL Ltd

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on: 27/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, as it is already 1.30 p.m. and Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the matter on 11.10.2023

-Sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**